

OFFICE OF THE DISTRICT & SESSIONS JUDGE, CIVIL AND SESSIONS
DIVISION, SOLAN, DISTRICT SOLAN, HIMACHAL PRADESH.

No. D&SJ/SLN/EC/F-171-A/2018:
Dated Solan the

“ADVERTISEMENT NOTICE”

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Applications for filling up 02 vacant and 06 anticipated posts of Peon/Orderly/Chowkidar(Class-IV) in the establishment of Solan Civil and Sessions Division, are hereby invited from the eligible and desirous Indian Citizens, between the age of 18 to 45 years as on 01.09.2018. However, relaxation in upper age limit shall be the same as may from time to time, be prescribed by the State Government for entry into service for such candidates.

Sr. No	Post(s)	No. of vacancies.	Reserved for category.	Pay Band.	Qualification
1	Peon/Orderly/ Chowkidar (Class-IV).	02 clear cut vacancy and 06 anticipated.	04 Un- reserved, 02 reserved for S.C. and 02 reserved for OBC Candidates.	Rs. 4900-10680 with Grade Pay of Rs. 1300/- plus allowance as admissible.	10 th


Particulars to be mentioned by the candidates in the applications:

1. Name (In capital Letter):
2. Father's /Husband's Name:
3. Date of birth(Attested copy of certificate be attached):
4. Educational qualification(Attested copy of certificate be attached):
5. Experience, if any(Attested copy of certificate be attached):
6. Category/ Sub Category(Attested copy of certificate be attached):
7. Permanent Home address:
8. Address for correspondence:
9. Name and Registration Number of Employment Exchange:
10. Mobile Number:

The appointment/ selection for the aforesaid post will be made on the basis of viva-voce/ personal interview to be conducted by this office.

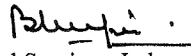
The applications complete in all respect along with attested copies of certificates in support of their age, qualification, category, experience etc. as well as one passport size photograph duly attested by the gazetted officer affixed thereon, should reach in this office on or before **20.09.2018**. The applications, which are not found in accordance with the aforesaid format or eligibility and received after due date shall not be entertained and shall be rejected automatically, without any intimation to the candidate concerned. No TA/DA is admissible for appearing in the viva-voce/ personal interview.

Note:- Candidates should visit the website of District Court Solan. ecourts.gov.in/Solan.


(Bhupesh Sharma)
District and Sessions Judge,
Solan, District Solan, H.P.

Endst.No. D&SJ/SLN/EC/ F-171-A/2018: 7590 Dated: 1.9.18
Copy forwarded to:-

- 1) The Registrar General, Hon'ble High Court of Himachal Pradesh, Shimla for information please.
- 2) All the District and Sessions Judges in H.P. with the request to circulate the advertisement notice to all the Subordinate Courts in their respective Civil and Sessions Division and display the same on their respective notice boards for wide publicity.
- 3) All the Judicial Officers in this Civil and Sessions Division, Solan with the request to get the copy of Advertisement notice displayed on the notice board of their respective Courts for wide publicity.
- 4) The Employment Officers, Employment Exchanges, Solan/Nalagarh/Kandaghat/ Arki/Kasauli with the request to sponsor the list of suitable candidates within stipulated period. It is also informed that call letter will be issued to the sponsored candidates by this office accordingly.
- 5) The Janartha Advertising agency, Katiyar Cottage, Ground Floor, near Local Bus stand Sanjauli, Shimla-171006, with the request to get this advertisement notice published in Divya Himachal, daily news paper(Hindi) Himachal Pradesh at reasonable rates, for wide publicity at least 10 days before the last date of receipt of application and sent the copies of papers along with bill to this office by Registered Post.
- 6) The Civil Nazir of this office for necessary action.
- 7) The System Officer of this office with the direction to get this advertisement notice upload in the website of District Court, Solan for wide publicity.
- 8) One copy of advertisement notice be displayed on the notice board of this office.
- 9) Guard file.


District and Sessions Judge,
Solan, District Solan, H.P.
